



**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No.1649/2021

This the 13th day of August, 2021

Through Video Conferencing

**Hon'ble Ms. Manjula Das, Chairman
Hon'ble Mr. A.K. Bishnoi, Member (A)**

Chetna Shokeen
Group 'B'
Subject: Recruitment,
Age: About 25 years,
Application No. 83356963
(Post Code 16/19)
D/o Balraj Shokeen,
R/o Near Mata Chowk,
Kuraat Mohalla, Chhawla,
South West Delhi – 110071.

...Applicant

(By Advocate: Mr. Yudhvir Singh Chauhan)

Versus

1. Delhi Subordinate Service Board (DSSSB)
Through its Secretary,
FC – 18, Institutional Area,
Karkardooma,
Delhi – 110092.
2. Government of NCT of Delhi,



Through its Chief Secretary,
I.P. Estate, New Delhi – 02.

...Respondents

(By Advocate: Mr. Pradeep Kumar)

ORDER (ORAL)

Hon'ble Ms. Manjula Das, Chairman

Learned counsel for the applicant seeks permission of the Tribunal to withdraw the OA with liberty to file fresh one with better particulars.

2. Permission is accorded and the OA is accordingly dismissed as withdrawn with liberty to the applicant to file a fresh OA with better particulars. There shall be no order as to costs.

(A.K. Bishnoi)
Member (A)

(Manjula Das)
Chairman

August 13, 2021

/sunil/jyoti/mbt/ankit/dd/